

Message from Rajya Sabha

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

I am directed to inform the Lok Sabha that the Disaster Management (Amendment) Bill, 2024, which was passed by the Lok Sabha at its sitting held on the 12th December, 2024, has been passed by the Rajya Sabha at its sitting held on the 25th March, 2025, with the following amendments:-

ENACTING FORMULA

1. That at page 1, line 1, ***for*** the words, "Seventy-fifth",
the words "Seventy-sixth" be ***substituted.***

CLAUSE 1

2. That at page 1, line 4 ***for*** the figure, "2024",
the figure, "2025" be ***substituted.***

CLAUSE 6

3. That at page 5, line 47, ***for*** the figure, "2024",
the figure, "2025" be ***substituted.***

4. That at page 6, line 13, ***for*** the figure, "2024",
the figure, "2025" be ***substituted.***

CLAUSE 51

5. That at page 14, line 21, ***for*** the figure, "2024",
the figure, "2025" be ***substituted.***

6. That at page 14, line 27, ***for*** the figure, "2024",

the figure, "2025" be **substituted**.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.?

Sir, I lay on the Table the Disaster Management (Amendment) Bill, 2024, as passed by Lok Sabha and returned by Rajya Sabha with amendments.

12.05 hrs